GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 1501

TO BE ANSWERED ON THE 2nd AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

LOSS CAUSED TO THE FARMERS DUE TO THE CYCLONE BIPARJOY

1501 # SHRI SHAKTISINH GOHIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the estimates made by Government regarding the loss caused to the farmers due to the Cyclone Biparjoy in Gujarat;

(b)the details of the estimate given by Government of Gujarat on the basis of the survey conducted by it about the damage caused by the Cyclone; and

(c) the quantum of relief amount provided by Government to the farmers so far to make up the loss caused to the farmers and the quantum of amount being planned to be given in the future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): As per memorandum received from the State Government of

Gujarat, 1.33 lakh hectare area is reported to have been affected due to the

Cyclone 'Biparjoy' and it has projected an estimated total economic loss of

Rs. 1212. 50 crore in agriculture and horticulture crops in the affected

areas.

As per the National Disaster Management Policy, the primary responsibility for disaster management rests with the State Governments concerned. Financial assistance is provided to the affected States from State Disaster Response Fund (SDRF) for management of relief necessitated by natural disasters and in the event of disaster of a severe nature, additional financial assistance is extended from National Disaster Response Fund (NDRF) as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The allocation in the SDRF of the State is made towards all notified disasters including cyclone, and it is for the State Government concerned to provide necessary relief to affected farmers from SDRF already placed at their disposal in accordance with Government of India approved items & norms, in the wake of a natural disaster. Information on quantum of amount given to farmers is not maintained by this Ministry centrally, since the execution of relief measures on the ground is the responsibility of the State concerned.

In order to support the affected people of the State Government of Gujarat, after the cyclone 'Biparjoy' the Central Government has released Rs. 1140 crore to Gujarat from SDRF as central share, for immediate

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relief operations. In addition, as reported by the State Accountant General, an amount of Rs. 1159.60 crore is available in SDRF account of Gujarat Government as on 1st April 2023 for management of relief necessitated by notified natural disasters, including, cyclone in the affected areas during 2023-24.

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